GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1647 ANSWERED ON:04.08.2010 RAVI BEAS WATER TO RAJASTHAN

Bhagora Shri Tarachand; Joshi Shri Mahesh; Kaswan Shri Ram Singh; Kataria Shri Lal Chand; Meghwal Shri Bharat Ram

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Inter-State agreement of 1981 signed by Punjab, Haryana and Rajasthan and 1982 decision of the Government of India on release of Ravi Beas water are binding on all the partner States;
- (b) if so, the details thereof and the salient features of the agreements and the decisions of the Government of India in this regard;
- (c) whether due share of water is not being released to Rajasthan;
- (d) if so, the details thereof and the reasons therefor;
- (e) the action taken by the Government in this regard;
- (f) whether the Nohar and Sudhmukh Project has been completed and the capacity of Bhakra Main Line (BML) has also been restored; and
- (g) if so, the details thereof and if not, the action taken by the Government for completion of the Project and also restoration of capacity of BML?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

- (a): Yes, Sir.
- (b): The 1981 agreement re-allocated a mean supply of 17.17 Million Acre Feet (MAF) of surplus Ravi-Beas waters amongst the States. It provided for Bhakra Beas Management Board(BBMB) to take all necessary observations and made its decision on the selection of control points for this purpose binding. Regarding Rajasthan's claim to convey 0.57 MAF through Sutlej- Yamuna Link-Bhakra system, it provided for discussions by Secretary, Ministry of Irrigation, Government of India with Punjab, Haryana and Rajasthan for an acceptable solution. If no mutually acceptable solution was reached, it provided for the decision of the Secretary to be binding on all the parties. After holding the meeting during 12-15 January 1982, the Secretary decided that the reasonable requirement of Rajasthan for irrigating Nohar and Sidhmukh areas by flow is assessed as 0.47 MAF. The Bhakra areas being served by Southern Ghaggar Canal and Jandwala distributary should be transferred to Rajasthan Feeder and the water thus saved be diverted to Nohar and Sidhmukh area to convey 0.30 MAF. The remaining 0.17 MAF shall be diverted to Rajasthan ex-Nangal via BML, after it is restored to its original capacity. Taking immediate action for restoration of BML to its original capacity had already been decided in a meeting held on 07-11-1981.
- (c) & (d): As per available information, Rajasthan receives less water corresponding to 0.17 MAF with Haryana holding the view that the capacity of BML has not been restored as it does not receive its due share from BML.
- (e) to (g): Governments of Rajasthan and Punjab are of the view that the capacity of BML has been restored, though Government of Haryana is in disagreement. These States have been discussing the issue in BBMB constituted by the Central Government. According to Government of Rajasthan, the Nohar and Sidhmukh Project has been completed.